

ITEM NO.102

COURT NO.15

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 554/2018

ASHUTOSH KUMAR @ ASHU

Appellant(s)

VERSUS

STATE OF U.P. THR. SECRETARY

Respondent(s)

Date : 30-07-2026 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UJJAL BHUYAN

HON'BLE MR. JUSTICE ATUL S. CHANDURKAR

For Appellant(s) : Mr. Dushyant Parashar, AOR
Mr. Anshuman Tiwari, Adv.

For Respondent(s) : Ms. Sakshi Kakkar, AOR
Mr. Divya Prakash Arya, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the matter after two weeks.

(IRAMNAZ)
COURT MASTER (SH)

(CHETNA BALOONI)
COURT MASTER (NSH)